

a manner that at least covers the input cost on account of human labour, machine labour, bullock labour, seeds, fertilizers, irrigation charges so that farmers are assured of getting adequate returns on their investment.

(d) and (e) While finalizing, the Nutrient Based Subsidy Policy, the Fertilizer Association of India, various Ministries of the Government and the State Governments have been consulted. It has been introduced after the recommendations of the Group of Ministers. In the first phase of the implementation of the Nutrient Based Subsidy, the payment of subsidy shall be released to the fertilizer industry and not directly to the farmers.

Setting up of plastic clusters/parks

1714. SHRI JAI PRAKASH NARAYAN SINGH:

SHRI DHARAM PAL SABHARWAL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government is considering to set up plastic clusters/parks across the country on the lines of existing textiles, food processing parks;

(b) if so, the details in this regard with the amount of investment;

(c) whether his Ministry is also considering to give fiscal incentives for development of such parks; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (d) Department of Chemicals & Petrochemicals through Plastics Export Promotion Council, conducted a feasibility study for setting up of dedicated plastics parks to promote cluster approach in the area of development of plastic applications & plastics recycling. Stake holder consultation with State Governments and industry associations have been completed as part of the process for formation of a suitable scheme, which has been submitted to Planning Commission.

Production and demand of fertilizers

1715. SHRI PARVEZ HASHMI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether production of fertilizers in our country is very less compared to its demand;

(b) whether it is a fact that due to less availability of fertilizers there is considerable loss of agriculture production;

(c) if so, the total production of fertilizer in the country;

(d) the total requirement of fertilizers every year in the country;

(e) whether Government has any plan to increase production of fertilizers in our country and reduce the import; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (f) Requirement of major fertilizers under subsidy regime in the country viz. Urea, DAP, Complex fertilizers & MOP has shown substantial increase during the past few years and the gap between the requirement and indigenous production is met through imports. The details of annual requirement, production, import availability and sales of major fertilizers in the country for the years 2008-09 and 2009-10 (April 09 to February 2010) are given below:-

Year	Particulars	Urea	DAP/ MAP/TSP	Complex Fertilizers	MOP
2008-09	Requirement	281.34	94.83	92.32	37.86
	Production	199.22	29.93	68.48	-
	Import	56.67	66.29		56.33 *
	Total (Prod.+ Import.)	255.89	96.22	-	-
	Availability	270.88	99.78	72.26	43.34
	Sales	266.51	99.03	71.22	40.95
2009-10 (April, 2009-Feb. 2010)	Requirement	267.27	103.67	81.24	41.50
	Production	194.84	39.74	75.14	-
	Import	50.18	57.80	-	48.32
	Total (Prod.+ Import.)	245.02	97.54	-	-
	Availability	246.61	97.99	76.35	46.86
	Sales	244.53	97.29	73.31	43.43

* This is inclusive of the quantities imported for industrial purpose for which no subsidy is paid.

There is no indigenous production of MOP as there are no exploitable reserves of MOP in the country.

Government has been encouraging production of urea in the country to achieve self-sufficiency. The Government has announced a new policy on 4th September 2008 to attract new investments. The policy is based on Import Parity Price (IPP) benchmark with suitable floor &

ceiling prices aiming to revamp, expansion and revival of existing urea units and setting up of Greenfield projects. The policy aims to substantially bridge the gap between consumption and domestic production of urea in next five years subject to adequate availability of gas at reasonable prices. Government has taken initiatives to encourage indigenous production in P&K sector by allowing import parity price to the indigenous manufacturers of DAP. Government has also reduced the custom duty on phosphoric acid from 5% to 2% to enable indigenous manufacturers of P&K fertilizers to procure this important input at reasonable price. Government is also encouraging private sector and public sector companies to explore possibilities for joint ventures abroad to ensure uninterrupted supply of fertilizer inputs to P&K sector.

Supplies of fertilizers are regularly monitored and regulated in accordance with the assessed requirement.

Wheat allocation to States under open market sale scheme

1716. SHRI RAJEEV SHUKLA:

DR. T. SUBBARAMI REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that while States are seeking Centre's help in controlling spiralling food prices but have lifted just around 12 per cent of the total wheat allocated to them under the Open Market Sale Scheme till February first week 2010;

(b) if so, which States have not lifted all the wheat allocated to them from the open market;

(c) the main reasons put forward by the States;

(d) the action Government proposes to take against these States; and

(e) whether Government has urged all the States to lift the wheat allocated to them?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Statewise details of allocations and lifting under Open Market Sale Scheme (Domestic) upto 7.2.2010 are given in the Statement (*See below*). The total lifting by State Governments against the allocation of 20 lakh tones of wheat as on 7.02.2010 is 14.3% approximately.

No State has lifted the entire allocated quantity upto 7.2.2010 as lifting of wheat allocated for January-March, 2010 has been permitted upto 15.3.2010 in wheat procuring States and upto 31.3.2010 in other States.

(c) Sikkim, NCT Delhi, Uttarakhand and Kerala States have indicated that market prices are either same or lower than the prices at which wheat is offered under Open Market Sale Scheme.

(d) and (e) Chief Ministers of all States/Union Territories have been requested on 3.11.2009 & 11.1.2010 to ensure lifting of entire quantity of wheat and rice allocated to their States.